

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 130
CA No. 19/JPR/2024
IA (CA) No. 32/JPR/2024
CP No. 12/241-242/JPR/2024
Under Section 241-242 of
Companies Act, 2013

In the matter of:

Suresh Singh

...Petitioner

Versus

Rajputana Cables and Conductors Pvt. Ltd. & Ors.

...Respondents

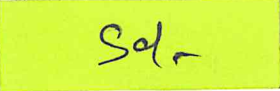
**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner	:	Amol Vyas, Adv.
For the Respondent	:	Prakul Khurana, Adv. Samay Maheshwari, Adv.

ORDER

Heard Mr. Amol Vyas, Adv. appearing on behalf of the Petitioner. Mr. Prakul Khurana, Adv. along with Mr. Samay Maheshwari, Adv. appearing on behalf of the Respondents. List the matter on 10.06.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

June 06, 2024